

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 4430
TO BE ANSWERED ON 02.04.2026**

PM-VBRY IN JAMMU & KASHMIR

4430. SHRI SAT PAUL SHARMA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the mechanisms to evaluate the impact and effectiveness of the Pradhan Mantri Viksit Bharat Rozgar Yojana in Jammu & Kashmir;**
- (b) the measures taken to align various employment and skilling programmes of the U.T. with PM-VBRY for better synergy;**
- (c) the incentives provided under the scheme to employers in the U.T. for generating new jobs;**
- (d) whether Government has introduced any provisions for such employers in the U.T. who were not onboarded onto the EPFO before July 2025, and whether there is any mechanism to bring them under the ambit of PM-VBRY; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Central Government, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector. The scheme was launched on 15th August 2025. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹99,446 Crore.

For effective implementation of the scheme, a robust monitoring framework has been instituted. A steering Committee with representation from various labour intensive and related Ministries/Department and an internal Executive Committee have been constituted to ensure effective monitoring of the scheme.

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A dedicated portal (pmbry.epfindia.gov.in) has been developed to facilitate all scheme-related processes and for real-time monitoring of beneficiaries and sector-wise progress.

Under the Government of India's Skill India Mission (SIM), the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Sikhshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country including Jammu & Kashmir.

Under Part A of the scheme, the first-time employees of both existing and new establishments are eligible for an incentive equivalent to one month's EPF wage, subject to a maximum of ₹15,000. This incentive is payable in two instalments during the first year of employment.

Part B incentivizes employers by providing up to ₹3,000 per month for each additional employment sustained for at least 6 months. All employers in any sector covered under EPF & MP Act, 1952, are eligible for incentives as per the scheme guidelines. Any new establishment registered with EPFO during the registration period will also be eligible for the incentive.

The scheme and its provisions have been widely disseminated through extensive outreach efforts across the country. Further, Ministry has prioritised State-level outreach through highlevel meetings with State Labour and Industry Ministers and by constituting State Cross-Functional Teams comprising EPFO, ESIC and CLC officers. These teams are conducting workshops, webinars and stakeholder meetings, and are engaging directly with State authorities and industry to strengthen awareness and participation at the grassroots level.
